

CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF ASHIANA AGRO INDUSTRIES LIMITED**Registered Office:** F-143, RIICO Industrial Area, Bhiwadi-301019, Dist. Alwar (Rajasthan)**Delhi Office:** H-41, 1st Floor, Masjid Moth, Greater Kailash Part-II, New Delhi-110048.**Tel:** 011-26193938. **Fax:** 011-26192132. **Email:** ashiana.menon@gmail.com

This corrigendum to the Public Announcement (PA) is being issued by 'RR Financial Consultants Limited' [hereinafter referred to as the "Manager to the offer"] on behalf of M/s. Serengeti Holdings Private Limited [hereinafter referred to as the "Acquirer"] pursuant to and in compliance with Regulation 10 and 12 of the SEBI (SAST) Regulations 1997 and subsequent amendments thereto (the "Takeover Regulations"). The Shareholders/beneficial owners are requested to note the following developments/amendments with respect to and in connection with the Public Announcement ("PA") dated 16th April, 2008.

1. The Revised Schedule of Activities pertaining to the offer are as per the table below:-

SCHEDULE OF THE MAJOR ACTIVITIES OF THE OFFER

Sr. No.	Activity	ORIGINAL SCHEDULE Day and Date	REVISED SCHEDULE Day and Date
1.	Date of Public Announcement (PA)	Wednesday, April 16, 2008	Wednesday, April 16, 2008
2.	Specified Date	Thursday, May 15, 2008	Thursday, May 15, 2008
3.	Last Date for a Competitive Bid(s)	Wednesday, May 07, 2008	Wednesday, May 07, 2008
4.	Date by which Letter of Offer will be dispatched to the Shareholders	Thursday, May 29, 2008	Friday, 18th July, 2008
5.	Date of Opening the Offer	Monday, June 09, 2008	Wednesday, 23rd July, 2008
6.	Last Date for the Revision of the Offer Price / Number of Shares.	Thursday, June 19, 2008	Thursday, 31st July, 2008
7.	Last date for withdrawal of acceptance Form.	Wednesday, June 25, 2008	Wednesday, 06th August, 2008
8.	Date of Closing the Offer	Saturday, June, 28 2008	Monday, 11th August, 2008
9.	Date of communication rejections/ acceptance and payment of consideration for the Offer.	Saturday, July 12, 2008	Tuesday, 26th August, 2008

The above dates where ever it appeared in the Original Public Announcement be read accordingly.

- The Last date for revision of the offer price, where ever appearing should be read as **Thursday, 31st July, 2008** in place of **Thursday, June 19, 2008**.
- The last date of withdrawal of the acceptance tendered by the shareholders, whichever appearing should be read as **Wednesday, 06th August, 2008** in place of **Wednesday, June 25, 2008**
- The Offer Price for partly paid up shares to be read as Rs. 2/- (Rupees Two Only) instead of Rs. 3.50/- (Rupees Three and Paise Fifty Only) where ever it appeared in the original public Announcement.**

This Corrigendum to the Public Announcement will also be available on SEBI's website at www.sebi.gov.in

The Director, (Mr. Radesh Rangarajan) of Acquirer Company (M/s Serengeti Holdings Private Limited) having its registered office at 16/3, Vidyodaya First Cross Street, T-Nagar, Chennai-600017 accepts full responsibility for the information contained in this Corrigendum to Public Announcement and also for the obligations of the Acquirer as laid down in the SEBI (SAST), Regulations, 1997 and subsequent amendments made thereof.

This announcement should be read in conjunction with the PA dated 16th April, 2008. The terms not defined herein will have the same meaning as defined in PA. All other terms and conditions of the offer remain unchanged. For further details, please refer to the Letter of offer and Acceptance form cum Withdrawal Form.

**RR Financial Consultants Limited**

412-422, Indraprakash Building, 21, Barakhamba Road, New Delhi-110 001

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Issued on behalf of Acquirer (M/s Serengeti Holdings Private limited) having its registered office at 16/3, Vidyodaya First Cross Street, T-Nagar, Chennai-600017

Date: July 11th 2008**Place:** New Delhi